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Title : Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2009-2010.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust, Paradip, for the year 2009-2010.

(Placed in Library, See No. LT 3403/15/10)

(2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2009-2010.

(iv) A copy of the Review (Hindi and English versions) on the Audited Accounts

of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2009-2010.

(Placed in Library, See No. LT 3404/15/10)

(3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2009-2010.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3405/15/10)

(4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Dredging Corporation of India Limited and the Department of Shipping, Ministry of Shipping for the year 2010-2011.

(Placed in Library, See No. LT 3406/15/10)

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

(i) G.S.R. 863(E) published in Gazette of India dated 28th October, 2010, approving the Visakhapatnam Port Employees (Conduct) Amendment Regulations, 2010.

(ii) G.S.R. 855(E) published in Gazette of India dated 25th October, 2010, approving the Kolkata Port Trust Employees' (Medical Attendance and Treatment) Amendment Regulations, 2010.

(iii) G.S.R. 856(E) published in Gazette of India dated 25th October, 2010, containing corrigendum to the Notification No. G.S.R. 284(E) (in English version only) dated 12th May, 2006.

(Placed in Library, See No. LT 3407/15/10)

(6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2009-2010, together

with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2009-2010.

## ...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) A copy of the Notification No. S.O. 2758(E) (Hindi and English versions) in Gazette of India dated 9th November, 2010, making certain amendments in the Notification NO. S.O. 2953(E) dated 19th November, 2009, issued under Section 14 of the Bureau of Indian Standards Act, 1986.

(Placed in Library, See No. LT 3409/15/10)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Kochi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cashew Export Promotion Council of India, Kochi, for the year 2009-2010.

(Placed in Library, See No. LT 3410/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2009-2010.

(Placed in Library, See No. LT 3411/15/10)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council of India (including it's Export Inspection Agencies) New Delhi, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Export Inspection Council of India (including it's Export Inspection Agencies), New Delhi, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Inspection Council of India (including it's Export Inspection Agencies), New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3412/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2009-2010 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2009-2010.

(Placed in Library, See No. LT 3413/15/10)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2009-2010 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3414/15/10)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac & Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac & Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac & Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2009-2010.

(Placed in Library, See No. LT 3415/15/10)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3416/15/10)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the CAPEXIL,

Kolkata, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the CAPEXIL, Kolkata, for the year 2009-2010.

(Placed in Library, See No. LT 3417/15/10)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Export Promotion Council, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3418/15/10)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board of India, Kolkata, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board of India, Kolkata, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board of India, Kolkata, for the year 2009-2010.

(Placed in Library, See No. LT 3419/15/10)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2009-2010.

(Placed in Library, See No. LT 3420/15/10)

## ...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) (i) Statement regarding Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2009-2010.

(ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) (i) Statement regarding Review by the Government of the working of the Goa

Shipyard Limited, Goa, for the year 2009-2010.

(ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3422/15/10)

(3) (i) Statement regarding Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2009-2010.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3423/15/10)

## ...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): Sir, on behalf of my colleague, Shri Harish Rawat, I beg to lay on the Table a copy of the Apprenticeship (Fourth Amendment) Rules, 2010 (Hindi and English versions) published in Notifications No. G.S.R. 733(E) in Gazette of India dated 8th September, 2010, under sub-section (3) of Section 37 of the Apprentices Act, 1961.

(Placed in Library, See No. LT 3424/15/10)

...(Interruptions)